

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 42 OF 2017

Dated: 14th September, 2018

In the matter of:

M.P. Power Management Co. Ltd.

Versus

M/s Jaiprakash Power Ventures Ltd. & Ors.

.... Appellant(s)

.... Respondent(s)

ORDER

The Bench could not assemble today. As agreed by the parties, list the matter on **05-10-2018**.

Court Master / PPS

tpd